

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

\*\*\*\*\*

O.A.No.1242/99.

Dt. Of Decision : 27-08-99.

D.Ramajaneyulu

.. Applicant.

Vs

1. The Union of India, rep. by  
The General Manager,  
Rail Nilayam, Sec'bad.
2. The Chief Personnel Officer,  
Headquarters, Personnel Branch,  
Secunderabad.
3. The Additional Divisional Railway Manager,  
SC Railway, Guntakal.
4. The Sr. Divisional Personnel Officer/,  
Divisional Railway Manager (P),  
SC Railway, Guntakal.
5. The Sr.Divisional Mechanical Engineer,  
SC Railway, Guntakal. .. Respondents.

Counsel for the applicant : Mr.G.Rajani Kumari

Counsel for the respondents : Mr. V. Rajeswara Rao, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

\*\*\*\*\*

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.Krishna Devan for Mr.G.Rajani Kumari, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. The applicant submits that in view of the letter No.P/Mech/535/ C&W/VIII dated 31-08-98 (Annexure-I) the applicant has to be promoted to the post of SSE (C&W) in the scale of pay of Rs.7450-11500/- on proforma basis on par with his junior with effect from 18-07-92. He submits that his promotion order is <sup>in</sup> the way <sup>and</sup> it is likely that he may





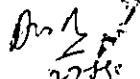
be transferred out of Guntakal. Hence, he filed a representation to post him in Guntakal Division by his representation dated 4-8-99 (Annexure-8 at page-19 to the OA) addressed to R-3. In that circumstances the following direction is given:-

R-3 should dispose of the representation dated 4-8-99 and then only promotion posting order should be issued as directed by the R-2 in his letter No.P/Mech/535/C&W/VIII dated 31-08-98 (Annexure-I).

3. The OA is disposed of at the admission stage itself. No costs.

  
(B.S.JAI PARAMESHWAR)

MEMBER (JUDL.)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)  
  
D.R. S. RANGARAJAN

Dated : The 27<sup>th</sup> August, 1999.

(Dictated in the Open Court)

SPR

*See Today*

COPY TO:-

1. HDHNJ
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE - CHAIRMAN

THE HON'BLE MR.R. RANGARAJAN:

MEMBER ( ADMN )

THE HON'BLE MR.B.S. JAI PARAMESHWAR

MEMBER ( JUDL )

\*\*\*\*

ORDER DATE: 27/8/99

MA/RA/CP.NO

IN

OR. NO. 1242/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

A/W O/A copy  
2

copy

